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| (1935 - 2010)<br>प्लैटिनम् जयंती<br>PLATINUM JUBILEE |

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279



प्रेस प्रकाशनी PRESS RELEASE

site : www.rbi.org.in इ-मेल email**: <u>helpdoc@rbi.org.in</u>** 

June 23, 2009

## **Certificate of Registration - Cancelled**

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

| Sr.<br>No. | Company's name                                   | Address of Registered office  | Date of cancellation |
|------------|--|---|----------------------|
| 1.         | M/s Goyal Textiles<br>Industries Private Limited | 1598 Main Bazar, Paharganj,<br>New Delhi-110055                                     | June 01, 2009        |
| 2.         | M/s J.D.C. Estate<br>Developers Limited          | 59/2 Third Floor, Flat No. 302,<br>New Rohtak Road, Karol Bagh,<br>New Delhi-110005 | June 01, 2009        |
| 3.         | M/s Motivational<br>Securities Private Limited   | BA-1, Mongol Puri Industrial<br>Area II, New Delhi-110034                           | June 01, 2009        |

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

## Press Release: 2008-2009/2080

**J.D. Desai** Assistant Manager